[English]

Scheduled Castes Population

6580. SHRIPARASRAMBHARDWAJ: Will the Minister of WELFARE be pleased to state:

- (a) the population of Scheduled Castes and Scheduled Tribes in the country, Statewise separately?
- (b) the number of such families benefited under various Scheduled Caste/Tribe Development schemes during the last three vears; and
- (c) the details of number of Scheduled Castes and Scheduled Tribes families benefited in the State of Madhya Pradesh under the Centrally Sponsored Schemes?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) A statement is laid on the Table of the House

(b) and (c). During the last three years i.e. 1987-88 to 1989-90, upto February. 1990.67.11.632 Scheduled Caste families have been economically assisted under various Poverty Alleviation Programmes. including those under the Centrally Sponsored Scheme of Scheduled Castes Development Corporations, Of them 5,70,841 Scheduled Caste families were covered in Madhva Pradesh.

During the last three years i.e. 1987-88 to 1989-90 February, 1990, a total of 31,16,053 Scheduled Tribe families have been economically assisted under the Family beneficiary-oriented programmes, including those under the Centrally Sponsored Schemes, Among them, 7,22,194 Scheduled Tribe families were covered in Madhya Pradesh.

STATEMENT

S. No.	State/UT	S.C. Population	S. T. Population
1	2	3	4
1.	Andhra Pradesh	7,961,730	3,176,001
2.	Arunachal Pradesh	2,919	441,167
3.	Assam	1,480,000*	218,600*
4.	Bihar	10,142,368	5,810,867
5.	Goa, Daman & Diu	23,432	10,721
6.	Gujarat	2,438,297	4,848,586
7.	Haryana	2,464,012	Not specified
8.	Himachal Pradesh	1,053,958	197,263
9.	Jammu & Kashmir	497,363**	183,963**

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S. No.	State/UT	S.C. Population	S. T. Population
1	2	3	4
10.	Karnataka	5,595,353	1,825,203
11.	Kerala	2,549,382	261,475
12.	Madhya Pradesh	7,398,533	11,987,031
13.	Maharashtra	4,479,763	5,772,038
14.	Manipur	17,753	387,977
15.	Meghalaya	5,492	1,076,345
16.	M izoram	135	4,61,907
17.	Nagaland	-	650,885
18.	Orissa	3,865,545	5,915,067
19.	Punjab	4,511,703	Not Specified
20.	Rajasthan	5,838,879	4,183,124
21.	Sikkim	18,281	73,623
22.	Tamil N adu	8,881,295	520,226
23.	Tripura	310,384	583, 9 20
24.	Uttar Pradesh	23,453,339	232,705
25.	West Bengal	12,000,768	3,070,672
26.	Andaman & Nicobar Isla	ands —	22,361
27.	Chandigarh	63,621	Not Specified
28.	Dadra & Nagar Haveli	2,041	81,714
29.	Delhi	1,121,643	Not Specified
3 0.	Pondicherry	96,636	Not Specified

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S. No.	State/UT	S.C. Population	S. T. Population
1	2	3	4
31.	Lakshadweep	_	37,760
		10,62,34,623	52,031,201

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Notes: * Projected figures
** estimated Figures.

Assistance for Nagpur City

6581. SHRI VASANT SATHÉ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government of Maharashtra have sought special financial assistance from Union Government for improvement of Nagpur city as second capital of the State:
 - (b) if so, the details thereof; and
- (c) the action taken by Government thereon?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) No. Sir.

(b) and (c) Do not arise.

[Translation]

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Written Answers

Amendment to the Factories Act

6582. SHRI HARI KEWAL PRASAD: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to bring forward legislation to amend the Factories Act, 1948 reducing the weekly working

hours from 48 to 36 to overcome unemployment problem;

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- (b) if so, the details thereof; and
- (c) when such a legislation is expected to be brought forward?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Setting up of CGHS Dispensaries in Maharashtra

6583. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have received requests/proposals for setting up of CGHS dispensaries in various cities/towns in Maharashtra;
- (b) if so, the details of the requests/ proposals received/under consideration;
 - (c) the action taken thereon: and
 - (d) details of expansion activities under